राष्ट्रीय हरितअधिकरण / National Green Tribunal प्रधानन्याय पीठ / Principal Bench फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg नई दिल्ली / New Delhi – 110001

Advertisement No.: NGT/PB/16/Admn./2016/391

Dated: 9th November, 2022

Applications are invited from willing and eligible Indian Nationals in the prescribed proforma for appointment to the under mentioned post, in the **National Green Tribunal**, **Principal Bench**, **New Delhi**, purely on deputation basis as per details given below:

Sl. No	Name of the Post	Place of Posting	Level in pay Matrix
1.	Assistant Registrar (One)	New Delhi	Level -11 (Rs. 67700-208700/-) as per 7 th CPC

Educational & Other qualifications : Officers possessing a Bachelor's Degree in law from a recognized University and holding :

(a) Analogous post on regular basis in the Central Government or State Government or Courts or Tribunals;

or

- (b) Post in Central Government or State Government or Courts or Tribunals with five years regular service in pay band-2, Rs 9300-34800/- with grade pay of Rs 5400/- i.e Level-9 in the Pay Matrix or six years regular service in grade pay 4800/- i.e Level-8 in the Pay Matrix or seven years of regular service in grade pay of Rs 4600/- i.e Level 7 in the Pay Matrix or ten years of regular service in grade pay of Rs 4200/- i.e Level-6 in the Pay Matrix.
- **Note 1:** The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.
- Note 2: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

(Please refer GSR 1362 (E) dt. 02.11.2017 of MoEF&CC, Govt. of India, notification which is available on the NGT's website www.greentribunal.gov.in).

GENERAL INSTRUCTIONS

- 1. The Competent Authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.
- 2. The general terms and conditions of deputation in terms of OM dated 17.06.2010, as amended from time to time and as notified by DoPT, Government of India, shall be followed.
- 3. Interested persons may submit their bio-data in the prescribed proforma (enclosed) through proper channel along with relevant documents concerning educational qualification, experience along with copies of ACR's of the last 5 years, vigilance clearance, integrity certificate etc. addressed to "The Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi 110001 on or before 23rd November, 2022. Pending receipt of application through proper channel, applicants may send advance copy through email on rg.ngt@nic.in.

(Vidya Prakash) Registrar General

To,

- 1. PPS to Hon'ble Chairperson, NGT.
- 2. PA to Hon'ble Judicial and Hon'ble Expert Members.
- 3. All the Ministries/ Departments of the Government of India.
- 4. Chief Secretaries of all the States.
- 5. Ld Registrar Generals of all the Hon'ble High Courts with request to kindly upload the advertisement on their websites and also to circulate amongst the eligible officers.
- 6. Office of the Controller General of Accounts/Controller General of Defence Accounts / Comptroller & Auditor General of India.
- 7. Economic Advisor (P&L Div.), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003/ Pay & Accounts Officer, MoEF & CC, New Delhi (with a request to circulate and upload on the website and also to forward to DoPT for circulation).
- 8. Ld Registrars of all Zonal Benches (Pune/Bhopal/Kolkata/Chennai) to display on the Notice Board.
- 9. Assistant Registrar, NGT, PB, New Delhi
- 10. AAO cum DDO, NGT.
- 11. Computer Section for uploading on NGT website.
- 12. Guard file.

(Vidya Prakash) Registrar General

राष्ट्रीय हरितअधिकरण / National Green Tribunal प्रधान न्याय पीठ / Principal Bench फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg नई दिल्ली / New Delhi – 110001

APPLICATION FORM FOR ADVERTISEMENT ON DEPUTATION BASIS

- Note: (i) The application should be forwarded through proper channel / the concerned department, with copies of the ACRs and Vigilance Clearance Certificate signed by the Competent Authority, given at the end of the application form.
 - (ii) Incomplete, unsigned, and the application not received in prescribed proforma and / or after the last date of receipt of applications, shall be rejected summarily without any notice to the candidate.

POST APPLIED FOR	Date of Advertises	ment
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(in block letters)	- :	Recent Passpor size photo of candidate
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(Alternative Contact No.)	·	
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(Age as on last date of application)	Years Months Days	

8.	Present Post	:	· North Address was the Section 1997					
9.	Name of the Department							
10.	Present Pay	Level :						
11.	Date of Supe	erannuation :						
12.	Educational certificates)		(From Matricu	alation/ 10 th onwa	rds) (Enclose self att	ested photocopy of		
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13 .Professional Qualification: (Enclose self attested photocopies)

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14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

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15. In ca	se the present	employment is	s held on de	putation, please state :				
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(b)	Period of appointment with address :							
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(c)	Name of pa	arent Office / C	Organisation	to which belong:				
16. Any	Other informa	tion						
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RECOMMENDATION OF THE COMPETENT AUTHORITY

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